

In the National Company Law Tribunal, Jaipur

Item No. 108

CP No. (IB)-297/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Mrs. Saroj Gupta

.....Applicant/Petitioners

VS.

M/s Aastha Buildhome Developers Pvt. Ltd. ....Respondent

Order delivered on 06.03.2020

ORDER

Due to administrative reasons, the matter is reposted on 01.04.2020.

By Order

Sd/-

(K.L. KAUSHIK)  
COURT OFFICER